

SPECIAL BENCH
COURT - I

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/135(KB)2023
IN
C.A.(CAA)/129(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	BEVEL COMMERCIAL PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Mr. Shaunak Mitra, Adv. : For Applicant
Mr. Amandeep Singh, Adv.
Ms. Ankita Agrahari, Adv.
Ms. Joyshree Ghosh, Adv.

ORDER

1. Ld. Counsel for the Applicant present.
2. Post this matter before Regular Bench on **22/5/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**